

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1406
ANSWERED ON:13.12.2013
AUTO FUEL QUALITY UPGRADATION PROGRAMME
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether various Oil Marketing Companies (OMCs) have completed their auto fuel quality upgradation programme;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the time schedule fixed by the OMCs to complete the said programme;
- (d) the details of the expenditure incurred on the said upgradation programme, OMC-wise; and
- (e) the time by which the road map given in the Auto Fuel Policy for introduction of upgraded fuel in the country is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) to (c): Yes, Madam. The Auto Fuel Policy, 2003 approved by the Government, inter-alia, laid down the road map for introduction of higher grades of auto fuels in the country. It was targeted to introduce BS-III auto fuels in 11 (later revised to 13) major cities and BS-II auto fuels in the rest of the country w.e.f. 1.4.2005 and introduce BS-IV auto fuels in 13 major cities and BS-III in rest of the country w.e.f. 1.4.2010. In accordance with this road map, BS-III auto fuels in 13 identified cities and BS-II auto fuels in the rest of the country were rolled out in the year 2005. Further, BS-IV auto fuels were introduced in 13 identified cities on a single day on 1.4.2010 and BS-III auto fuels were introduced, as per the Government approval, in a phased manner between 1.4.2010 and 22.9.2010, in the rest of the country.

(d) Company-wise details of expenditure incurred on fuel quality upgradation projects is as under:-

S. No.	Name of the Company	Expenditure incurred (Rs. in crore)
1.	Oil Marketing Companies	
i.	Indian Oil Corporation Limited	11876
ii	Bharat Petroleum Corporation Limited	3789
iii.	Hindustan Petroleum Corporation Limited	8730
2.	Other Standalone Refineries	
i.	Chennai Petroleum Corporation Limited	2235
ii.	Numaligarh Refinery Limited	368
iii.	Mangalore Refinery and Petrochemicals Limited	3067

(e) The milestones set in the Auto Fuel Policy 2003 have already been achieved. Additionally, Ministry of Petroleum and Natural Gas has decided to extend coverage of BS-IV auto fuels to 50 more cities by 2015 in a phased manner. So far, 20 additional cities have already been covered with supply of BS-IV auto fuels.